

### **Sale of Aluminium Phosphide in Open Market in Delhi**

9233. SHRI RAMDAS SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the sale of aluminium phosphide has been restricted by the Registration Committee set up under the Insecticides Act, 1968 and it can only be sold to Government Department, FCI and organisations like Warehousing Corporations etc.;

(b) if so, the reasons for selling of such insecticides freely in the open market by unscrupulous traders in Delhi;

(c) whether any raid has been conducted on these traders;

(d) if not, the reasons therefor; and

(e) the action taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) to (e). As per the information made available by Delhi Administration the material is not sold freely in the market as no licence for sale of Aluminium Phosphide has been issued to any trader. To ensure that unscrupulous traders do not sell the chemical illegally the Administration conducts surprise raids periodically. Some raids were conducted recently on 6.8.1988, 12.5.1989 and 12.4.1990. During which no free sale of Aluminium Phosphide was noticed. However, during an inspection in the month of

April, 1989 one distributor of one of the manufacturers of Aluminium Phosphide was found not to be conducting the sales as per provisions of the Insecticides Act and the restriction imposed by the Insecticides Registration Committee and his licence was revoked. The Administration also keep a watch on the sale of Aluminium Phosphide to the neighbouring States by the manufacturers based in Delhi by way of intimating the concerned State about the quantity of Aluminium Phosphide sold to dealers of their area, for verification as to whether, the Aluminium Phosphide has been entered in the Stock Register by dealers and used sold as per the Law.

[Translation]

### **Fertilizer Plants in Rajasthan**

9234. PROF. RASA SINGH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) the year-wise production of fertilizer plants in Rajasthan during the last three years;

(b) whether there has been any reduction in the quantity and quality of fertilizer produced by these plants; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) The production of fertilizer plants during the last three years (year-wise) in Rajasthan are given below: